

[Print](#)**Defective Case Register from 2025-01-06 to 2025-01-06**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/54044/2024	LAKSHMAN MISHRA	2025-01-06	1-Date mentioned under Annexure 8 not tally with the book mark Index and index of the W. P. 2. annexure-18 mentioned in the prayer but not marked in the index_ averred in the writ petition and not annexed.
2	D-WP(C)/324/2025	BIJAY KUMAR BEHERA	2025-01-06	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
3	D-CONTR/39112/2024	KALINGA KESHARI MOHAPATRA	2025-01-06	1. copy of order in connected case not filed
4	D-MACA/54944/2024	DIBYA CHARAN SWAIN	2025-01-06	1. Court Fee of Rs.1,250 /- payable not paid. 2.Court fee rupees payable in valuation amount not furnished in petition.
5	D-WP(C)/393/2025	RAMA CHANDRA JENA	2025-01-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure -5 , Page 25 not Legible.
6	D-BLAPL/414/2025	PRANAB KUMAR DAS	2025-01-06	1.P.s case and G.R. case no. wrong in synopsis. 2..Name Of The Filing Advocate Not In Capital Letters In The application
7	D-WP(C)/328/2025	PABITRA KUMAR NAYAK	2025-01-06	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2.Name Of The Filing Advocate Not In Capital Letters In The Petition
8	D-MACA/55065/2024	UMESH PRASAD MISHRA	2025-01-06	8-CAUSE TITLE NOT IN ORDER. MAC case no.be corrected as MAC 14-43 of 2002
9	D-CRLMC/67/2025	AMIYA KUMAR TARAI	2025-01-06	1.Provision Of Law Not Correctly Furnished On Top Of Cause Title
10	D-WP(C)/369/2025	AMIT PRASAD BOSE	2025-01-06	Synopsis and Date chart not Alphabetically marked in the index.
11	D-MACA/54946/2024	DIBYA CHARAN SWAIN	2025-01-06	1. Court Fee Rs.1,200/ payable not paid. 2. court fee rupees payable not furnished in petition.
12	D-WP(C)/54431/2024	MAHENDRA KUMAR SAHOO	2025-01-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Matters in Annexure-6 not reflected in petition. 2.Mattes in Annexures-2 to 5 not properly arranged in petition as per Index.3,Page No.15 of Annexure-1 and Page Nos. 20 to 23 are not legible.
13	D-BLAPL/423/2025	RAJIB LOCHAN PATTNAIK	2025-01-06	Name of trial court not correct in synopsis as per rejection order.
14	D-CONTC/54241/2024	ADV.	2025-01-06	IN CAUSE TITLE AGE OF THE PETITIONER DOES NOT TALLY WITH

				AFFIDAVIT
15	D-WP(C)/268/2025	GYANENDRA KUMAR PARIDA	2025-01-06	Detailed Address of OP No 5 not furnished.
16	D-WP(C)/284/2025	PANCHANAN PANIGRAHI	2025-01-06	Mobile numbers of all the counsel in vakaltnama not furnished.
17	D-WP(C)/537/2025	SIDHARTH SANKAR MOHAPATRA	2025-01-06	Date mentioned under annexure-6 not tally with the averment of the writ petition in para 10.
18	D-WP(C)/206/2025	DR. BINODA KUMAR MISHRA	2025-01-06	page no 38 not neat and legible.
19	D-CRLMC/39406/2024	GOPINATH MISHRA	2025-01-06	1. Paragraphs mentioned in Declaration is incorrect.2. date of execution of V. Nama is not furnished.
20	D-BLAPL/342/2025	RAJENDRA NARAYAN ROUT	2025-01-06	As per standing order the name of informant shall not be mentioned in Affidavit.
21	D-BLAPL/340/2025	UMA SHANKAR PATEL	2025-01-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.18-19-21 to 27 not legible.2. ABLAPL No.14875 of 2024 under Annexure-3 not tally with para-7 of the petition.
22	D-BLAPL/394/2025	SUDHANSU SEKHAR DASH	2025-01-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. PAGE NOS. 9 to 13 not partially legible. 2 .As per rejection order order dtd. 2-1-2025 passed by Spl.Judge (K) BBSR ,not tally in the petition para.6.
23	D-WP(C)/55189/2024	SUKANTA KUMAR NAYAK (2)	2025-01-06	.Subject Code Not Furnished .
24	D-MACA/54952/2024	DIBYA CHARAN SWAIN	2025-01-06	1.Court Fee Rs.1275/- be paid 2.Copy of Trial Court Judgement / Order -Xerox copy filed-Authenticated copy be filed 3. Discrepancy in the age of appellant be reconciled 4. Further SR shall be made after defect is removed.
25	D-CMP/378/2025	ARUN KUMAR MISHRA	2025-01-06	30-OTHER DEFECT (IF ANY) Age of opp. party no 3 not furnished in c .m .p and c .copy of impugned order dated 05 .12 .2024 not filed .
26	D-WP(C)/480/2025	ARUN KUMAR PATRA	2025-01-06	Annexure 5 is not attested.
27	D-ABLAPL/401/2025	BYOMAKESH TRIPATHY	2025-01-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Address not legible and date not reflected in v.nama.
28	D-WP(C)/490/2025	TRILOCHAN PANIGRAHI	2025-01-06	1.Affidavit Not Proper. 2.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 3.Neat,legible Attested Annexures Not Filed. 4.Page No 21_23 and 42 not Legible
29	D-BLAPL/406/2025	RABINDRA PRASAD PATNAIK	2025-01-06	17-REFERENCE CERTIFICATE NOT FURNISHED.

				1. Date of FIR. not correct in para.1 of petition. 2.Address of petitioner, not tally with rej. order.3. Authorization not furnished in affidavit. 4.page no.8 not partially legible.5 Age not furnished in V.nama.
30	D-CONTC/54457/2024	ADV.	2025-01-06	1. Reference certificate not furnished
31	D-RSA/225/2025	AKASH KUMAR PATAJOSHI	2025-01-06	1.D.C.Fee of Rs.2973/ to be Paid. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs.2/- not paid. Decree Rs.5/- not Paid. (b) Appellate Court Judgement Rs.2/- not paid. Decree Rs.5/- not paid.
32	D-WP(C)/55058/2024	PRABHAT KUMAR DASH	2025-01-06	8-CAUSE TITLE NOT IN ORDER. Detailed address of OP NO 2 not furnished in the cause title
33	D-CMP/180/2025	ASHOK KUMAR MOHAPATRA	2025-01-06	8-CAUSE TITLE NOT IN ORDER. Status of parties in court below not stated.
34	D-MACA/54941/2024	DIBYA CHARAN SWAIN	2025-01-06	1.Court Fee of Rs.1,200 / payable not filed. 2. Court fee rupees payable not furnished in petition
35	D-WP(C)/285/2025	KAMAL BEHARI PANDA	2025-01-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of execution of Vakaltnama not furnished
36	D-FAO/54778/2024	AUROBINDA SAHOO	2025-01-06	1. Court Fee Of Rs. 12/- not paid 2.H.C.B.A. fee of Rs. 50/- and A.C.W.F. of Rs. 10/- not paid
37	D-WP(C)/55207/2024	DILLIP KUMAR SAHOO	2025-01-06	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Index not signed by the filing advocate.2.synopsis and date chart not alphabetically marked in the petition.3.Age of the petitioner not furnished in the cause title
38	D-WP(C)/398/2025	SASWAT KUMAR ACHARYA	2025-01-06	Page No 114 not Legible.
39	D-WP(C)/194/2025	DURGESH NARAYAN RATH	2025-01-06	page no 31 not neat and legible.
40	D-BLAPL/398/2025	BIBHUTI RANJAN MOHANTY	2025-01-06	As per standing order the name of victim / informant shall not be mentioned in Petition.
41	D-CRLMC/39096/2024	SAYANTAN PANDA	2025-01-06	NEAT COPY OF PAGES UNDER ANNEXTURE-5 TO BE FILED
42	D-CMP/386/2025	TUSAR KUMAR MISHRA	2025-01-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) Petitioner no . 2 has not sworn affidavit in c. m. p and I .A and name of opp. party no . 3 not tallied with the name furnished in plaint .

43	D-BLAPL/353/2025	RAKESH KUMAR DAS	2025-01-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1 Date of disp of not reflected in reference certificate as per FIR details.2.Name of the trial court and case no. as per rejection order and annexs. not tally , reflected in petition.
44	D-MACA/18/2025	BIRANCHI NARAYAN RATH	2025-01-06	1.Authentication fee due on the Copy of Trial Court Judgement not paid on annexure -1
45	D-BLAPL/384/2025	BISWAJIT MOHANTY	2025-01-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. P.S. no. ,in index not tally with FIR. 2. Age not reflected in V.NAMA.
46	D-WP(C)/491/2025	AMIT PRASAD BOSE	2025-01-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
47	D-WP(C)/512/2025	DHANANJAYA MUND	2025-01-06	Date of annex.6 mentioned in the index not tally to annex.6 as annexed.
48	D-CMP/100/2025	AMIT PRASAD BOSE	2025-01-06	8-CAUSE TITLE NOT IN ORDER. Age of OP no.5 not furnished
49	D-CRLMC/101/2025	BEDA PRAKASH PANDA	2025-01-06	.Petition not correctly addressed to Honorable Court
50	D-WP(C)/342/2025	SANTOSH KUMAR DASH	2025-01-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Deponent Not Signed On Affidavit
51	D-ITA/54940/2024	SOUBHAGYA S. DAS	2025-01-06	1. Period of Delay 22 days delay 2. Copy not served on S.C. (I.T.)
52	D-BLAPL/343/2025	UMA SHANKAR PATEL	2025-01-06	Name of P.S.not mentioned in Cause Title and Petition.Under taking not in order.Name of the petitioner number 2 and 3 not mentioned in the Rejection order.P.S case number not correctly mentioned in the cause title and first para.
53	D-WP(C)/412/2025	ABHILASH MISHRA	2025-01-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.15-16 and17 not legible.2.Communication order dated 29.10.2024 vide Annexure-7 not filed.
54	D-WP(C)/55209/2024	BHAGABAN BEHERA	2025-01-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. The case no mentioned under annexure-6 not tally with the Book mark index and index of the writ petition.2.Age of the opposite party no 5 to 8 not furnished in the cause title.
55	D-CONTC/54464/2024	ADV	2025-01-06	1. Age of the Petitioner differs in Affidavit as compared with C.T.
56	D-WP(C)/374/2025	ABHILASH MISHRA	2025-01-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	D-BLAPL/220/2025	SUBASH CHANDRA	2025-01-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

		PUSPALAKA		As per FIR PS case no. not correct in file.
58	D-ABLAPL/380/2025	MAHES DAS	2025-01-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 8 not neat.
59	D-WP(C)/133/2025	SASWAT KUMAR ACHARYA	2025-01-06	AGE OF THE PETITIONER IN CAUSE TITLE NOT STATED
60	D-WP(C)/327/2025	BIJAY KUMAR BEHERA	2025-01-06	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
61	D-ABLAPL/399/2025	BYOMAKESH TRIPATHY	2025-01-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name and address of the petitioners not neatly legible in v.nama..
62	D-WP(C)/322/2025	BIJAY KUMAR BEHERA	2025-01-06	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2.Name Of The Filing Advocate Not In Capital Letters In The Petition
63	D-ABLAPL/444/2025	BIJAY KUMAR BEHERA	2025-01-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Authorization to swear affidavit on behalf of the petitioner No. 2 not furnished. 2. Page no. 11 not neat and legible.
64	D-ABLAPL/344/2025	KISHORE KUMAR NAIK	2025-01-06	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Deficit court fee of Rs.1/- not paid on affidavit.2. Court fee of Rs.6/- not paid on the petition.
65	D-WP(C)/406/2025	BIBHUTI BHUSAN PANDA	2025-01-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Occupation not mentioned in Affidavit.Page nos-37- 62 and 63 not neat.
66	D-MACA/54937/2024	DIBYA CHARAN SWAIN	2025-01-06	1. Court Fee of Rs.1,250 / payable not paid. 2. court fee rupees payable reg. valuation not furnished in petition
67	D-WP(C)/55204/2024	GOPINATH SETHI	2025-01-06	Date mentioned under annexure-4 not tally with Book mark index and index of the writ petition.
68	D-WP(C)/507/2025	BIJAYA KUMAR BEHERA 1	2025-01-06	1.Page No.10 and 11 Are not Legible.
69	D-WP(C)/197/2025	DURGESH NARAYAN RATH	2025-01-06	page no 28 and 29 not neat and legible.
70	D-MATA/55108/2024	SASWATI MOHAPATRA	2025-01-06	1. Copy of Trial Court Judgement / Order - Xerox copy filed.Authenticated copy be filed.

				2. Further SR shall be filed after defect no.1 is rectified.
71	D-CRLMP/39393/2024	CHITTA RANJAN LENKA	2025-01-06	Receipt Showing Serv.copy To cg not Filed.
72	D-CMP/293/2025	HRUDANANDA MOHAPATRA	2025-01-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
73	D-WP(C)/329/2025	BIJAY KUMAR BEHERA	2025-01-06	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2.Name Of The Filing Advocate Not In Capital Letters In The Petition
74	D-WP(C)/55190/2024	SUKANTA KUMAR NAYAK (2)	2025-01-06	.Subject Code Not Furnished .
75	D-WP(C)/326/2025	RAMAKANTA DAS	2025-01-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
76	D-WP(C)/200/2025	ABHILASH MISHRA	2025-01-06	1.The address of the petitioner not tally with address mentioned in the Affidavit. 2..Receipt Showing Serv.copy To ct not Filed.
77	D-MATA/55107/2024	CHANDRAKANTA NAYAK	2025-01-06	Provision of Law Not in IA no.597/24
78	D-CRLMC/39016/2024	HARAPRASAD SAHU	2025-01-06	1-COURT FEE IS DEFICIENT. RS 6/ NOT PAID
79	D-BLAPL/351/2025	RAKESH KUMAR DAS	2025-01-06	Name victim should not be mentioned as per standing order.Put up for further SR.
80	D-RVWPET/54861/2024	BIPLABA P.B. BAHALI	2025-01-06	Rs 28448.00 payable Rs6.00 paid DCF Of Rs 28442 to be paid
81	D-WP(C)/375/2025	GOPAL KRUSHNA NANDA	2025-01-06	1. Synopsis and Date chart not alphabetic paginated in Index.
82	D-CRLMP/38823/2024	JEMIMA SARKAR	2025-01-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. IN AFFIDAVIT OCCUPATION OF THE PETITIONER NOT MENTION 2. PAGE NO.12 NOT LEGIBLE
83	D-WP(C)/370/2025	ABHILASH MISHRA	2025-01-06	The name of the petitioner mentioned in the cause title not tally with the affidavit. 2..Receipt Showing Serv.copy To ct not Filed.

84	D-BLAPL/39104/2024	MANORANJAN MUDULI	2025-01-06	1. In cause title Spl.G.R. case no. and petitioner and also father names are not tally with rejection order al so v.nama.2. Age of petitioner not tally with rejection order.
85	D-CONTC/53304/2024	ADV	2025-01-06	Put Up For Further S.R.After Filing Of Order Dt.14.5.2024 Under Annexure-1
86	D-WP(C)/230/2025	BHAKTA RANJAN BARIK	2025-01-06	Paragraphs of writ petition not correctly numbered.
87	D-ABLAPL/389/2025	RAMESH CHANDRA MAHARANA	2025-01-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
88	D-ABLAPL/359/2025	AJIT KUMAR RAUT	2025-01-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page -9 not neat.
89	D-CMP/199/2025	AMIT PRASAD BOSE	2025-01-06	Neat page no.9 be filed
90	D-CMP/385/2025	BHASKAR CHANDRA PANDA	2025-01-06	Annexure -4 is not a neat copy .
91	D-BLAPL/345/2025	UMA SHANKAR PATEL	2025-01-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. G.R. no. reflected in synopsis and para.1 of petition not tally with rejection order.2.page nos. 16- 29 and 30 not partially legible. 3.Date not reflected in V.nama.
92	D-WP(C)/54912/2024	DR.PURUSOTTAM CHULI	2025-01-06	1-COURT FEE IS DEFICIENT. 1.court fee Rs12/-payable.Rs10/- paid. Rs2/- to be paid 2.The name and address of both the petitioners not mentioned in the cause title.4.page no132_ 134 and 135 not neat and legible.
93	D-BLAPL/347/2025	UMA SHANKAR PATEL	2025-01-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS. 15- 28 AND 29 NOT NEAT.
94	D-CONTC/54254/2024	ADV	2025-01-06	1. Period of Delay 52 DAYS
95	D-BLAPL/354/2025	KISHORE KUMAR NAIK	2025-01-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.Name of the adv not mentioned capital letter in the v.nama.
96	D-ABLAPL/427/2025	JUGALA KISHORE PANDA	2025-01-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 8 -9 and 13 not neat.
97	D-CRP/425/2025	TAPESH ROY	2025-01-06	May be regd. as WP(c)
98	D-ABLAPL/355/2025	KSHIROD KUMAR SAHOO	2025-01-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Page nos.14-15- 20 and 21 not neat and legible.2. Signature of the petitioner No.2 on

				V.nama not tally with cause title.
99	D-CMP/380/2025	BHASKAR CHANDRA PANDA	2025-01-06	Annexure -4 is not neat copy . 2 . In paragraph - 1 of cause title annexure remain blank (Line -3) .
100	D-WP(C)/305/2025	MALAYA KUMAR MISHRA	2025-01-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos.11- 14 to 19-24-32-33-38-39-41 and 57 not partially legible.2. Age not reflected in V. nama. 3. Subject Code not mentioned in index.
101	D-CRLMC/119/2025	SABYASACHI MISHRA	2025-01-06	1.Page nos. not correctly arranged in the Index.2.Name of the father of the petitioner not correctly furnished in the affidavit. 3.Authorization with regard to swear affidavit on behalf of the other petitioner not furnished.
102	D-BLAPL/372/2025	SARAT CHANDRA MEKAP	2025-01-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Page marking not properly mentioned in the petition copy as per Index.Date of copy of order not tally with Index.D.Fee of OSBC RS.50/- not paid.
103	D-CRLMP/38740/2024	NETRANANDA BISWAL	2025-01-06	1.PAGING OF SYNOPSIS and DATE CHART BE OMITTED 2.PAGING OF I.A IS WRONG 3..Subject Code Not Furnished .
104	D-WP(C)/417/2025	PRABHAT KUMAR DAS	2025-01-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page -21 and 24 not neat.
105	D-CONTC/48569/2024	DILLIP KUMAR RAY	2025-01-06	FALSE POSTAL RECEIPT FILED THAT IS IN THE YR.2012.SO PREVIOUS DEFECT NOT REMOVED
106	D-WP(C)/182/2025	SUKANTA KUMAR NAYAK (2)	2025-01-06	.Receipt Showing Serv.copy To cg not Filed.
107	D-ABLAPL/420/2025	TRILOCHAN NANDA	2025-01-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
108	D-RSA/286/2025	AMIT PRASAD BOSE	2025-01-06	1.Court Fee Rs.7185/- Payable Not Paid.
109	D-WP(C)/223/2025	AKASH KUMAR PATAJOSHI	2025-01-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. Xerox attested copy of order under Annexure-5 filed, but c.copy there of not filed.
110	D-WP(C)/578/2025	PRASANT KISHORE RAY	2025-01-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
111	D-WP(C)/274/2025	JYOTIRMOY MOHAPATRA	2025-01-06	Page No 16 and 17 in Connection to Annexure 3 not Legible.
112	D-CRLMC/39391/2024	SANJAYA NARAYAN SAHOO	2025-01-06	Certified copy of Daspalla P.S. Case No 152/2022 corresponding to Spl 2(a)C.C.Case

				No 90/2022 not filed,
113	D-WP(C)/408/2025	SAIBRATA RATH	2025-01-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 30 34 35 37 66 97 113 and 114 not neat.
114	D-ABLAPL/409/2025	SK. ZAFARULLA	2025-01-06	Spl (NDPS) case not tally cause title and first para of the petition copy.
115	D-WP(C)/282/2025	PANCHANAN PANIGRAHI	2025-01-06	Mobile number of all the counsel in vakalatnama not furnished.
116	D-WP(C)/116/2025	SUDHIR KUMAR MALLICK	2025-01-06	Paragraph not correctly stated in the Declaration.
117	D-WP(C)/290/2025	PRAVAT KUMAR NAYAK	2025-01-06	Synopsis and date charts are not alphabetically paginated.
118	D-CRLMC/77/2025	SURAJ MOHANTY	2025-01-06	1.Xerox attested copy of F.I.R. under Annex-1 filed, but C.copy thereof not filed.2.P.S.case no.153/2099 mentioned in the prayer portion does not tally with the cause title.3.Page no.27 not legible.
119	D-WP(C)/330/2025	BIJAY KUMAR BEHERA	2025-01-06	1. Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2. Name Of The Filing Advocate Not In Capital Letters In The Petition
120	D-WP(C)/297/2025	KAMAL BEHARI PANDA	2025-01-06	Name of the petitioner mentioned in the synopsis,date chart and affidavit not tally to cause title
121	D-WP(C)/118/2025	SREEJIT MOHANTY	2025-01-06	Paragraphs mentioned in the Declaration is not correct.
122	D-BLAPL/429/2025	JUGALA KISHORE PANDA	2025-01-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit not tally with declaration.
123	D-BLAPL/376/2025	HARAPRASAD SAHU	2025-01-06	Nomenclature not furnished in V>Nama.
124	D-CRLMC/39367/2024	LINGARAJ SARANGI	2025-01-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
125	D-WP(C)/419/2025	SUKANTA KUMAR DALAI	2025-01-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION page nos . 35 and 39 not neat.
126	D-RSA/257/2025	KURESH PRASAD DASH	2025-01-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
127	D-CRLMP/39204/2024	DR.PURUSOTTAM CHULI	2025-01-06	1.Receipt Showing Serv.copy To Vigilance not Filed 2.Paragraph Number furnished wrong in declaration.

128	D-CONTC/54253/2024	ADV.	2025-01-06	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 192 DAYS
129	D-CRLMC/59/2025	RAKESH BEHERA	2025-01-06	1.Provision Of Law Not Correctly Furnished On Top Of Cause Title.
130	D-CONTC/54561/2024	AMIT KUMAR NATH	2025-01-06	1. Period of Delay 286 days 2.Hologram Of Rs.50/- Not Paid On V>Nama
131	D-BLAPL/373/2025	BHABANI SHANKAR DASPARIDA	2025-01-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure-1 not neat.
132	D-WP(C)/368/2025	ABHILASH MISHRA	2025-01-06	1.Notarial fee of Rs. 20/-not paid in Affidavit. 2.Receipt Showing Serv.copy To ct not Filed.
133	D-BLAPL/339/2025	ASIT KUMAR OTTA	2025-01-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
134	D-MACA/54950/2024	DIBYA CHARAN SWAIN	2025-01-06	1. Court Fee Rs. 1,250/ payable not paid. 2. court fee rupees payable not furnished in petition.
135	D-WP(C)/325/2025	BIJAY KUMAR BEHERA	2025-01-06	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
136	D-WP(C)/321/2025	RAMAKANTA DAS	2025-01-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. State of Orissa not made a party .
137	D-WP(C)/334/2025	BIJAY KUMAR BEHERA	2025-01-06	1. Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2.Name Of The Filing Advocate Not In Capital Letters In The Petition
138	D-WP(C)/55208/2024	MADHAB LAL AGARWAL	2025-01-06	1. Synopsis and Date chart not alphabetically page marked in the petition. 2.Date mentioned under annexure-2 not tally with the avarment of the writ petition.3.Vakalatnama not filed. in the certificate not signed by the advocate.
139	D-RSA/371/2025	BIRENDRA KUMAR PARDHI	2025-01-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the Appellate Court Judgement Rs.5/- Paid. Decree Rs.5/- not Paid 2. Index is not properly page marked. 3.Annexures be corrected as per C.Copy.
140	D-CRLREV/38703/2024	PRASANTA KUMAR TRIPATHY	2025-01-06	In cause title against petitioner no .-3 it is mentioned Aka in place of Aska .
141	D-MACA/102/2025	AKSHYANGSHU SEKHAR NANDY	2025-01-06	1.Period of Delay 34 days delay.
142	D-WP(C)/388/2025	BIPLAB KUMAR DASH	2025-01-06	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				DECLARATION not properly filled up.Paragraphs-1 to (No entry) are true
143	D-WP(C)/348/2025	SANTOSH KUMAR DASH	2025-01-06	1.Hologram Of Rs.50/- Not Paid On V>Nama
144	D-CMP/276/2025	MAHESWAR MOHANTY	2025-01-06	15-ALL PAPERS NOT PROPERLY SIGNED. Pg. no.7 of main petition filed without signature of adv.
145	D-WP(C)/278/2025	AKSHYANGSHU SEKHAR NANDY	2025-01-06	Typed copy of Annexures-2 to 6 are not properly placed

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DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 06-01-2025 (CASES FILED
BEFORE 2024)**

SI no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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